

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †551
TO BE ANSWERED ON- 06/02/2023

**QUALITY EDUCATION FOR TRIBAL CHILDREN IN THEIR
NATIVE ENVIRONMENT**

†551. SHRI RAMSHIROMANI VERMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is taking any concrete steps to provide excellent quality education to the tribal children in their native environment, if so, the details thereof;
- (b) whether the Government proposes any scheme to open Eklavya Model Residential School in the tribal areas of the country, if so, the details thereof;
- (c) the total number of EMRS sanctioned and functioning in the country till date including Shravasti and Balrampur districts of Uttar Pradesh; and
- (d) whether there is any population related norms for the said scheme, and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): Government has decided to set up one Eklavya Model Residential School (EMRS) in every block with 50% or more ST population and at least 20,000 tribal persons (as per 2011 Census), subject to availability of suitable land to be provided by the State Government, to provide quality education to the tribal students in their native environment. Accordingly, Ministry has set the target of establishing 740 EMRSs in the tribal areas across the country. Earlier EMRS was a component under 'Grants under Article 275(1) of the Constitution of India'. In April 2019, a separate central sector scheme for EMRS was carved out and National Education Society for Tribal Students (NESTS), an autonomous organization under the Ministry of Tribal Affairs, was created to manage and implement the scheme of EMRS. As on 31st January, 2023, a total number of 690 EMRSs have been sanctioned, out of which 401 are reported to be functional. As per the existing norms for establishment of EMRS, no blocks have been identified in Shravasti and Balrampur districts of Uttar Pradesh.
